

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

No: 1540 of 2022/RG/LP Dated: 15.10.2022

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Mr. Ibrahim Alam,
S/O Abdul Rehman Wani,
R/O New Secreteriate Road,
Shaheed Gunj, Srinagar**

vide Notification No.590 of 2021/RG/LP. Dated 03.07.2021 has been declared as Absolute/Final.

By Order

(Signature)
(Mohammad Yasin Beigh)
Registrar (Adm.)
15-10-2022

No: 35916-23-RG/LP Dated: 15.10.2022

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K High Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Mr. Ibrahim Alam , Advocate
.....for information and necessary action.

(Signature)
Registrar (Adm.)
15-10-2022

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

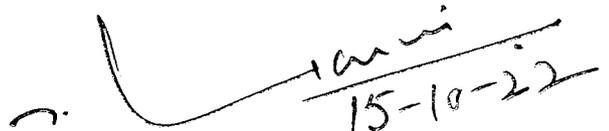
No: 1541 of 2022/RG/LP Dated: 15-10-2022

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Ms. Mahees Ashraf,
D/O Mohd Ashraf,
R/O S.D. Colony Batamaloo, South, District Srinagar.**

vide Notification No. 1280 of 2021/RG/LP. Dated 16.11.2021 has been declared as Absolute/Final.

By Order

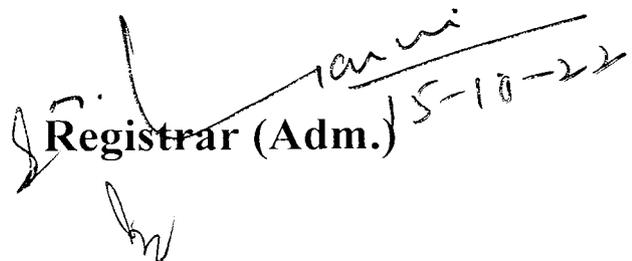

(Mohammad Yasin Beigh)
Registrar (Adm.)

No: 35926-33 - RG/LP Dated: 15-10-2022

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
4. Secretary, Bar Council of India, New Delhi.
5. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K high Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Mahees Ashraf, Advocate

.....for information and necessary action.


Registrar (Adm.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

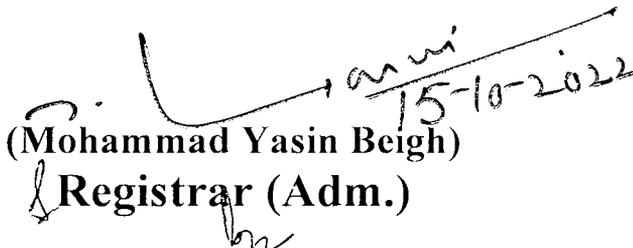
No: 1542 of 2022 /RG/LP Dated: 15.10.2022

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Ms. Romey Nazir,
D/O Nazir Ahmad Ganie,
R/O Alamgunj, Herman, District Shopian.**

vide Notification No.1102 of 2021/RG/LP. Dated 14.09.2021 has been declared as Absolute/Final.

By Order

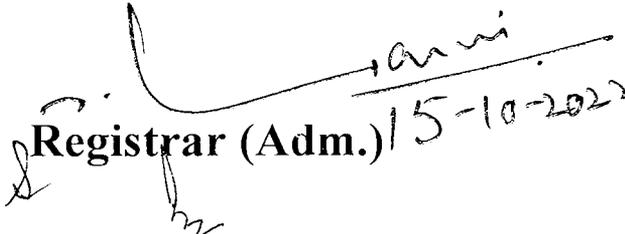

(Mohammad Yasin Beigh)
Registrar (Adm.)

No: 35934-41 - RG/LP Dated: 15.10.2022

Copy forwarded to the: -

1. Principal District and Sessions Judge, Shopian.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, Distirt Bar Association, Shopian.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Romey Nazir, Advocate

.....for information and necessary action.


Registrar (Adm.) 15-10-2022

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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NOTIFICATION

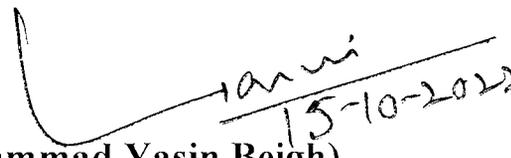
No: 1543 of 2022 /RG/LP Dated: 15.10.2022

Provisional admission as an Advocate, granted under the Advocates Act, 1961 in favour of:

**Ms. Zainab Zehra,
D/O Ali Mohd Bhat,
R/O Arabal Shalimar Srinagar, Palla Mohla,
Tehsil North, District Srinagar.**

vide Notification No.678 of 2021/RG/LP. Dated 05.07.2021 has been declared as Absolute/Final.

By Order

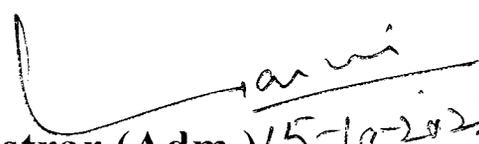

(Mohammad Yasin Beigh)
Registrar (Adm.)

No: 35942-49-RG/LP Dated: 15.10.2022

Copy forwarded to the: -

1. Principal District and Sessions Judge, Srinagar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette.
4. President, J&K high Court Bar Association, Srinagar.
5. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
6. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
7. Ms. Zainab Zehra, Advocate

.....for information and necessary action.


Registrar (Adm.) / 15-10-2022